

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 03-03-2020

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : IBA/91/2020  
NAME OF THE PETITIONER(S) : AVANT GARDE CLEANROOM & ENGGINEERING SOLUTIONS  
NAME OF THE RESPONDENT(S) : SWISS GARNIER GENEXIAA SCIENCES PVT LTD  
UNDER SECTION : SEC 9 OF IBC 2016

S.No.	Name (in Capital)	Represented by	Signature
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M. Channamathi  
For AKM LLP

For CD

Channam

Ms. Aditi Tuteja, Adv  
Ms. Vishakha Gupta, Adv  
Ms. Rahul M. Shankar, Adv

for Operational  
Creditor.

Vishakha

ORDER

Counsel for the Petitioner is present. Upon receipt of notice, Corporate Debtor is being represented by Ms. Aditi Tuteja, Advocate, who undertakes to file vakalath. Let the same be filed by today itself and reply be filed within a period of two weeks from today. Post this matter on **07.04.2020**.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)